

**Non-payment of compensation for lands acquired for defence purposes**

†2956. SHRI BALAVANT ALIASBAL APTE:  
SHRI ANIL MADHAV DAVE:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have not paid full compensation to those land owners in the various parts of the country including Maharashtra whose land and houses were acquired/occupied by the Armed Forces for defence purposes;

(b) if so, the details thereof and the reasons therefor; and

(c) by when remaining amount will be paid to the land owners?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Sanctioned and actual posts in Border Roads Organization**

2957. SHRI VARINDER SINGH BAJWA: Will the Minister of DEFENCE be pleased to state:

(a) the number of sanctioned and actual posts in the Border Road Organization as on 1st November, 2009, cadre-wise;

(b) the reasons for vacancies where the gap between the sanctioned and actual strength is more than 10 per cent; and

(c) the steps proposed to be taken to make the organization more active so as to build and repair road network on the Sino Indian Border for efficient movement of both the military and civilian traffic?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Against sanctioned posts of 42,646, the actual posts held as on 1st November, 2009 was 34,966 as per details given below:—

Group	Sanctioned	Held
Group 'A'	1540	880
Group 'B'	359	336
Group 'B' (NG)	1655	1223
Group 'C'	23243	19249
Group 'D'	15849	13278
TOTAL:	42646	34966

(b) Hard and difficult working conditions in far flung remote areas of the country, non-family stations, inclement weather conditions, inhospitable terrain and naxalite/militant infestation inhibit young people from joining Border Roads Organisation (BRO).

†Original notice of the question was received in Hindi.